

(4)

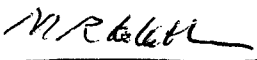
29/11/94

Shri M. A. Mahalle for
applicant.
Shri Shetty
None for Respondents.

Shri Mahalle seeks to
OA.
withdraw the ~~case~~
OA is disposed of as
with drawn
No order as to costs.

29/11/94
Order/Judgement (despatched
to Applicant dependent (s)
on 16/1/95)


(D. C. Verma)
M(J)


(M. P. Kolhatkar)
M(A)

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19/11/94